

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No 236/KB/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Beltas Merchants Pvt.Ltd -Versus- S.B. Pigments Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA, Adv } R-1 & 3
2. S. Trivedy. Adv }

[Signature]
23/10/17

1. Mr. Pranit K.R. Ray, Sr. Adv }
Mr. A. Kanodia, Adv } for Petitioner.
Mr. S. Sanyal, Adv }
Mr. A. Das, Adv }

[Signature]
23/10/17

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 3 are present.

List on 05/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)